

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. Appeal (S.J.) No. 180 of 2020

Ranjit Toppo ...
..... Appellant
-V e r s u s-
The State of Jharkhand Respondent
...

Coram: HON'BLE MR. JUSTICE AMITAV K. GUPTA

...
For the Appellant : Mr. Md. Zaid Ahmed, Advocate.
For the State : Ms. Nehala Sharmin, APP.
...

04/25.03.2021

1. Learned A.P.P. is present.
2. On the prayer of the learned counsel for the appellant, office to list the appeal under the appropriate heading on 03.05.2021.

(AMITAV K. GUPTA, J.)